

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 709/2017

SHRI GANGAJALI EDUCATION SOCIETY & ANR. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(FOR STAY APPLICATION and EXEMPTION FROM FILING O.T.)

Date : 28-08-2017 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE OF INDIA
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner(s) Mr. Mukul Rohtagi, Sr. Adv.
Mr. Amalpushp Shroti, AOR

For Respondent(s) Mr. Ajit Kumar sinha, Sr. Adv.
Mr. Shadman Ali, Adv.
Mr. Anmol Chandan, Adv.

Mr. Vikas singh, Sr. Adv.
Mr. Gaurav Sharma, Adv.
Mr. Amandeep Kaur, Adv.
Mr. Prateek Bhatia, Adv.
Mr. Dhawal Mohann, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

Written submissions, if any, be filed by 29.9.2017.

(Gulshan Kumar Arora)
Court Master

(H.S. Parasher)
Assistant Registrar